

Locality	Type						Total
	I	II	III	IV	V	VI	
Kaka Nagar	—	—	—	—	1	—	1
Lancer Road	11	31	6	—	—	—	58
Lodhi Colony	—	21	30	2	—	—	53
Lodi Road Comp.	—	108	56	—	—	—	164
Laxmibai Ngr.	—	64	—	35	—	—	99
M.B. Road	66	356	89	8	—	—	519
Minto Road	—	—	16	—	—	—	16
Mohammadpur	2	—	—	—	—	—	2
Mandhir Marg	—	2	—	—	—	—	2
Moti Bagh	31	53	—	—	—	—	84
Panchkuian Road	89	—	—	—	—	—	89
Prem Nagar	68	—	—	—	—	—	68
Netaji Nagar	94	61	13	7	1	—	176
Nanakpura	—	74	26	94	—	—	194
Nauroji Nagar	—	38	37	—	—	—	75
N.W. Moti Bagh	—	11	4	15	—	—	30
Pandara Road	—	—	—	16	2	—	18
Probin Road	—	—	1	—	—	—	1
R. K. Puram	302	418	54	112	6	—	892
Rajouri Garden	—	—	—	—	18	—	18
Sarojini Nagar	—	—	321	16	—	—	337
Srinivaspuri	110	68	2	—	—	—	180
Sadiq Nagar	—	18	29	3	—	—	50
Sewa nagar	178	—	—	—	—	—	178
Timar Pur	—	49	34	—	—	—	83
Vasant Vihar	—	—	65	—	—	—	65
GRAND TOTAL:							4018

Solution of the Kashmir Problem

*576. SHRI BHAGABAN MAJHI:
Will the PRIME MINISTER be pleased to state:

(a) whether Government have recently taken some concrete steps for the solution of Kashmir problem;

(b) if so, the details thereof; and
(c) the details of the steps taken to bring back normalcy in the State?

THE MINISTER OF STATE IN THE
MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCE AND PENSIONS (SHRI
S.R. BALLASUBRAMONIYAN): (a) to

(c) The aim of the Government has been to ensure that complete peace and normalcy is restored in the State of Jammu & Kashmir at the earliest. While continuing sustained action to contain the activities of the terrorists and reduce the fear of the gun, a number of other measures and initiatives have also been taken towards the above objective. These include focussed action to step up the pace of development and revival of the economic activities and vocations of the people which had been adversely affected by the terrorist violence; efforts to enhance employment opportunities for the youth in the State, including those who have moved away from the gun; reactivation of the local administration and police and revival of their normal activities; strengthening the mechanisms for grievances redressal and enlisting the cooperation of the people with the administration; various confidence building measures, including increased transparency, review of cases of detainees and releases from time to time, and involvement of the people themselves in countering the activities of the militants, etc. Special attention has also been given to encourage the mis-guided youth to give up the gun, and return into the mainstream and the democratic process.

Government has been holding regular consultations and dialogue with leaders of various political parties and groups, within the State and at the national level. The Prime Minister has visited all the regions of the State, and other senior Ministers and political leaders have also been visiting the State regularly to interact with the people and to take stock of the situation. The Government has also clearly stated its commitment to maximum autonomy for Jammu & Kashmir, keeping in view the aspirations of the people of all regions of the State, and that further discussions in this regard would be held when an elected Government and Assembly are in position. A number of major Development projects, and Schemes for

rehabilitation of various sectors of the economy which had been most adversely affected by terrorist violence have also been announced.

The measures and initiatives have had a perceptible positive impact on the situation. In the wake of these developments, action to hold Assembly elections has already been initiated, which has drawn visible positive response from the people and various groups in the State. The Government views this as a further important step in the process of restoration of abiding peace and normalcy in the State of Jammu & Kashmir.

गुजरात में खाद्य प्रसंस्करण उद्योगों हेतु लम्बित परियोजनाएं

*577. श्री चिमनभाई हरिभाई शुक्ल: क्या खाद्य प्रसंस्करण उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या गुजरात में खाद्य प्रसंस्करण उद्योग स्थापित करने हेतु कोई परियोजनाएं केन्द्रीय सरकार के अनुमोदनार्थ लम्बित है;

(ख) यदि हां, तो उनका परियोजना-वार ब्यौरा क्या है;

(ग) इन परियोजनाओं की अनुमानित लागत कितनी है;

(घ) इन परियोजनाओं के संबंध में कोई निर्णय लेने में विलंब के क्या कारण हैं, और

(ङ) इस संबंध में कब तक निर्णय लिए जाने की संभावना है?

खाद्य प्रसंस्करण उद्योग मंत्रालय के राज्य मंत्री (श्री दिलीप कुमार राय): (क) जी नहीं।

(ख) से (ङ) प्रश्न नहीं उठता।

Central Grants to Mahila Mandals and Yuva Mandals for Wasteland Development in Maharashtra

*578. MISS SAROJ KHAPARDE: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the number and details of Mahila Mandals and Yuva Mandals in